ANNEXURE-'A'

Table –I

Jurisdiction of Principal Chief Commissioner of Central Taxes/ Central Excise / Service Tax in terms of Principal Commissioner or Commissioner of Central Taxes/ Central Excise/Service Tax

Sl.No.	Principal Chief Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
(1)	(2)	(3)
1	Delhi	(i) Delhi North (ii) Delhi South (iii) Delhi East (iv) Delhi West
2	Lucknow	(i)Lucknow (ii)Allahabad (iii)Kanpur (iv)Agra (v)Varanasi
3	Bengaluru	(i)Bengaluru North (ii)Bengaluru South (iii)Bengaluru East (iv)Bengaluru West (v)Bengaluru North West (vi)Mysuru (vii)Mangalore (viii)Belgavi
4	Chennai	(i)Chennai North (ii)Chennai South (iii)Chennai Outer (iv)Coimbatore (v)Tiruchirapally (vi)Madurai (vii)Salem (viii)Puducherry
5	Kolkata	(i)Kolkata North (ii)Kolkata South (iii)Howrah (iv)Haldia (v)Siliguri (vi)Bolpur
6	Ahmedabad	(i)Ahmedabad North (ii)Ahmedabad South (iii)Gandhinagar (iv)Rajkot (v)Bhavnagar (vi)Kutch (Gandhidham)
7	Mumbai	(i)Mumbai East (ii)Mumbai South (iii)Mumbai Central (iv)Mumbai West (v)Bhiwandi (vi)Palghar (vii)Navi Mumbai (viii)Raigarh (ix)Belapur (x)Thane (xi)Thane Rural

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Table II

Jurisdiction of Principal Chief Commissioner of Central Taxes/ Central Excise / Service Tax in terms of Commissioner (Audit) and Commissioner (Appeals) of Central Taxes/ Central Excise/ Service Tax

Sl.No.	Principal Chief Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
(1)	(2)	(3)
1	Delhi	(i)Delhi Audit-I (ii)Delhi Audit-II (i)Delhi Appeals-I (ii)Delhi Appeals-II
2	Lucknow	(i)Lucknow Audit (ii)Kanpur Audit (i)Lucknow Appeals (ii)Allahabad Appeals
3	Bengaluru	(i)Bengaluru Audit-I (ii) Bengaluru Audit-II (iii) Mysuru Audit (iv) Belgavi Audit. (i)Bengaluru Appeals-I (ii) Bengaluru Appeals-II (iii) Mysuru Appeals (iv) Belgavi Appeals.
4	Chennai	(i)Chennai Audit-I (ii)Chennai Audit-II (iii)Coimbatore Audit. (i)Chennai Appeals-I (ii)Chennai Appeals-II (iii)Coimbatore Appeals.
5	Kolkata	(i)Kolkata Audit-I (ii)Kolkata Audit-II (iii)Durgapur Audit (i)Kolkata Appeals-I (ii)Kolkata Appeals-II (iii)Siliguri Appeals
6	Ahmedabad	(i)Ahmedabad Audit (ii) Rajkot Audit (i) Ahmedabad Appeals (ii) Rajkot Appeals
7	Mumbai	(i)Mumbai Audit-I (ii)Mumbai Audit-II (iii)Mumbai Audit-III (iv)Thane Audit (v)Raigarh Audit (i)Mumbai Appeals-I (ii)Mumbai Appeals-II (iii)Mumbai Appeals-III (iv)Thane Appeals (v)Raigarh Appeals

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Table III

Jurisdiction of Chief Commissioner of Central Taxes/ Central Excise / Service Tax in terms of Principal Commissioner or Commissioner of Central Taxes/ Central Excise/Service Tax

Sl.No.	Chief Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
(1)	(2)	(3)
1	Chandigarh	(i)Jammu (ii)Shimla (iii)Chandigarh (iv)Ludhiana (v)Jalandhar
2	Panchkula	(i)Gurugram (ii)Faridabad (iii)Panchkula (iv)Rohtak
3	Meerut	(i)Meerut (ii)Noida (iii)Gautam Buddha Nagar (iv)Ghaziabad (v) Dehradun
4	Visakhapatnam (Amaravathi)	(i) Visakhapatnam (ii)Guntur (iii) Tirupati
5	Hyderabad	(i)Hyderabad (ii)Secunderabad (iii)Medchal (iv)Rangareddy
6	Thiruvananthapuram	(i)Thiruvananthapuram (ii)Kochi (iii)Kozhikode
7	Ranchi	(i)Patna-I (ii)Patna-II (iii)Ranchi (iv)Jamshedpur
8	Bhubaneswar	(i)Bhubaneswar (ii)Rourkela
9	Jaipur	(i)Jaipur (ii)Jodhpur (iii)Alwar (iv)Udaipur
10	Vadodara	(i)Vadodara-I (ii)Vadodara-II (iii)Surat (iv) Daman
11	Nagpur	(i)Nagpur-I (ii)Nagpur-II (iii)Nashik (iv)Aurangabad
12	Pune	(i)Pune-I (ii)Pune-II (iii)Kolhapur (iv)Goa
13	Bhopal	(i)Bhopal (ii)Indore (iii)Jabalpur (iv)Ujjain (v) Raipur
14	Shillong	(i)Guwahati (ii)Dibrugarh (iii)Shillong

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Table IV

Jurisdiction of Chief Commissioner of Central Taxes/ Central Excise / Service Tax in terms of Commissioner (Audit) and Commissioner (Appeals) of Central Taxes/ Central Excise/ Service Tax

Sl. No.	Chief Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
(1)	(2)	(3)
1	Chandigarh	(i)Chandigarh Audit (ii)Jammu Audit (iii)Ludhiana Audit (i)Chandigarh Appeals (ii)Jammu Appeals (iii)Ludhiana Appeals
2	Panchkula	(i)Panchkula Audit (ii)Gurugram Audit (i)Panchkula Appeals (ii)Gurugram Appeals
3	Meerut	(i)Meerut Audit (ii)Noida Audit (iii) Dehradun Audit (i)Meerut Appeals (ii)Noida Appeals (iii) Dehradun Appeals
4	Visakhapatnam (Amaravathi)	(i)Guntur Audit (ii)Guntur Appeals
5	Hyderabad	(i)Hyderabad Audit-I (ii)Hyderabad Audit-II (i)Hyderabad Appeals-I (ii)Hyderabad-Appeals-II
6	Thiruvananthapuram	(i)Kochi Audit (i)Kochi Appeals
7	Ranchi	(i)Ranchi Audit (ii) Patna Audit (i)Ranchi Appeals (ii) Patna Appeals
8	Bhubaneswar	(i)Bhubaneswar Audit (i)Bhubaneswar Appeals
9	Jaipur	(i)Jaipur Audit (ii)Jodhpur Audit (i)Jaipur Appeals (ii)Jodhpur Appeals

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10	Vadodara	(i)Vadodara Audit (ii)Surat Audit (i)Vadodara Appeals (ii)Surat Appeals
11	Nagpur	(i)Nagpur Audit (ii)Nashik Audit (i)Nagpur Appeals (ii)Nashik Appeals
12	Pune	(i)Pune Audit-I (ii)Pune Audit-II (i)Pune Appeals-I (ii)Pune Appeals-II (iii) Goa Appeals
13	Bhopal	(i)Bhopal Audit (ii)Indore Audit (iii)Raipur Audit (i)Bhopal Appeals (ii)Indore Appeals (iii)Raipur Appeals
14	Shillong	(i)Guwahati Audit (ii)Shillong Audit (i)Guwahati Appeals (ii)Shillong Appeals

Table V

Territorial jurisdiction of the Principal Commissioner of Central Taxes/Central Excise/ Service Tax

Sl. No.	Principal Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
(1)	(2)	(3)
1	Chandigarh	Union Territory of Chandigarh.
2	Ludhiana	Districts of Ludhiana, Moga, Firozpur, Faridkot, Muktsar, Fazilka, Barnala, Sangrur, Mansa, Bhatinda, Patiala, Rupnagar, Ajitgarh and Fatehgarh Sahib in the state of Punjab.
3	Delhi North	Revenue Districts namely Central Delhi & North Delhi in the Union Territory of Delhi.
4	Delhi South	Revenue Districts namely South Delhi, South-West Delhi and New Delhi in the Union Territory of Delhi.

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5	Gurugram	Revenue District of Gurugram in the state of Haryana.
6	Lucknow	Districts of Lucknow, Barabanki, Balrampur, Shravasti, Behraich, Gonda, Unnao, Sitapur, Lakhimpur, Shahjahanpur and Hardoi in the state of Uttar Pradesh.
7	Meerut	Districts of Meerut, Baghpat, Muzaffarnagar, Saharanpur, Shamli, Amroha, Moradabad, Bijnore and Rampur in the state of Uttar Pradesh.
8	Noida	Areas falling under the jurisdiction of New Okhla Industrial Development Authority (NOIDA) in the District of Gautam Buddh Nagar and area falling in district of Hapur in the state of Uttar Pradesh.
9	Visakhapatnam	Districts of Srikakulam, Vizianagram, Visakhapatnam and East Godavari in the state of Andhra Pradesh.
10	Hyderabad	Ward No. 24,26 to 80,89 & 91 to 103 of Greater Hyderabad Municipal Corporation falling in Hyderabad District and Rajendranagar Mandal of Rangareddy District in the state of Telangana
11	Bengaluru East	Areas falling under the following postal pin codes in the jurisdiction of part of Bengaluru Urban District, part of Bengaluru Rural District, Kolar District, in the state of Karnataka: 560005, 560007, 560008, 560016, 560017,560025, 560033, 560035, 560036, 560037,560038, 560042, 560043, 560047, 560048, 560049, 560066, 560067, 560071, 560075, 560084, 560087, 560093, 560103, 562114, 562122, 562125, 562129, 563101, 563102, 563103, 563113, 563114, 563115, 563116, 563117, 563118, 563119, 563120, 563121, 563122, 563126, 563127, 563128, 563129, 563130, 563131, 563132, 563133, 563134, 563135, 563136, 563137, 563138, 563139, 563160, 563161, and 563162. Any other pin codes falling within Kolar District which are not mentioned specifically in the jurisdiction of any of the Commissionerates.
12	Bengaluru West	Areas falling under the following postal pin codes in the jurisdiction of part of Bengaluru Urban District and Ramnagaram District, in the state of Karnataka: 560010, 560018, 560019,560023, 560026, 560028, 560039, 560040, 560044, 560050, 560053, 560056, 560059, 560060, 560061, 560062,560070, 560072, 560074, 560079, 560082, 560085, 560086, 560096, 560098, 560104, 560109, 560110,561101,561201, 562108,

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		562109, 562112, 562117, 562119, 562120, 562121, 562126, 562127, 562128, 562130,562131, 562138, 562145, 562159, 562160, 562161 571501 and 571511. Any other pin codes falling within the jurisdiction of Ramnagaram District which are not mentioned specifically in the jurisdiction of any of the Commissionerates.
13	Mysuru	Area in the revenue districts of Mysuru, Mandya, Chamarajanagar, Kodagu, Hassan, Chikmagalur and Shivamogga in the state of Karnataka covered under postal pin codes including: 570001, 570002, 570003, 570004, 570005, 570006, 570007, 570008, 570009, 570010, 570011, 570012, 570014, 570015, 570016, 570017, 570018, 570019, 570020, 570022, 570023, 570025, 570026, 570027, 570028, 570029, 570030, 570031, 571101, 571102, 571103, 571104, 571105, 571106, 571107, 571108, 571109, 571110, 571111, 571114, 571116, 571117, 571118, 571119, 571120, 571121, 571122, 571124, 571125, 571126, 571127, 571128, 571129, 571134, 571187, 571189, 571201, 571211, 571212, 571213, 571214, 571215, 571216, 571217, 571218, 571219, 571231, 571232, 571234, 571235, 571236, 571237, 571247, 571248, 571249, 571250, 571251, 571252, 571253, 571254, 571301, 571302, 571311, 571312, 571313, 571314, 571315, 571316, 571320, 571401, 571403, 571404, 571405, 571415, 571416, 571417, 571418, 571419, 571421, 571422, 571423, 571424, 571425, 571426, 571427, 571429, 571430, 571431, 571432, 571433, 571434, 571435, 571436, 571438, 571439, 571440 571441, 571442, 571443, 571444, 571445, 571446, 571448, 571450, 571455, 571457, 571463, 571475, 571476, 571477, 571478, 571490, 571601, 571602, 571603, 571604, 571605, 571606, 571607, 571610, 571617, 571802, 571807, 571811, 571812, 573101, 573102, 573103, 573111, 573112, 573113, 573115, 573116, 573117, 573118, 573119, 573120, 576121, 573122, 573123, 573124, 573125, 573126, 573127, 573128, 573129, 573130, 573131, 573133, 573134, 573135, 573136, 573137, 573141, 573142, 573144, 573150, 573162, 573164, 573165, 573201, 573202, 573211, 573212, 573214, 573215, 573216, 573217, 573218, 573219, 573220, 573225, 573226, 577101, 577102, 577111, 577112, 577113. 577114, 577115, 577116, 577117, 577120, 557121, 577122, 577123, 577124, 577125, 577126, 577127, 577128, 577129, 577130, 577131, 577132, 577133, 577134, 577135, 577136, 577137, 577138, 577139, 577140, 577142, 577144, 577145, 577146, 577160, 577168, 577175, 577179, 577180,

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		577181, 577182, 577201, 577202, 577203, 577204, 577205, 577211, 577213, 577214, 577215, 577216, 577217, 577218, 577219, 577220, 577221, 577222, 577223, 577224, 577225, 577226, 577227, 577228, 577229, 577230, 577231, 577232, 577233, 577243, 577245, 577301, 577302, 577401, 577411, 577413, 577414, 577415, 577416, 577417, 577418, 577419, 577421, 577423, 577424, 577425, 577426, 577427, 577428, 577429, 577430, 577431, 577432, 577433, 577434, 577435, 577436, 577448, 577451, 577452, 577453, 577544, 577548, 577549, 577550, 577551 and 577552.
14	Kochi	Union Territory of Lakshadweep and Districts of Ernakulam, Idukki, Thrissur in the state of Kerala.
15	Chennai North	Chennai Corporation Zone Nos. I to IX.(From Ward no. 1 to 126 in existence as on 01-04-2017) in the state of Tamil Nadu.
16	Coimbatore	Districts of Coimbatore, Nilgiris and the District of Tirupur excluding Dharapuram, Kangeyam Taluks and Uthukkuli Firka and Kunnathur Firka of Avinashi Taluk in the state of Tamil Nadu.
17	Patna I	Districts of Patna, Buxar, Kaimur (Bhabhua), Bhojpur, Rohtas, Arwal, Jehanabad, Aurangabad, Gaya, Nawada, Nalanda, Sheikhpura, Lakhisarai, Jamui, Munger, Banka and Bhagalpur in the state of Bihar.
18	Ranchi	Districts of Ranchi, Lohardaga, Simdega, Gumla, Khunti, Ramgarh, Hazaribagh, Chatra, Palamu, Garhwa, Latehar, Bokaro, Giridih, Koderma, Dhanbad, Deogarh, Jamtara, Pakur, Sahibganj, Godda and Dumka in the state of Jharkhand.
19	Kolkata North	Ward No. 1 to 62 of Kolkata Municipal Corporation and Districts of North 24 Paraganas & Nadia in the state of West Bengal.
20	Bhubaneswar	Districts of Khurda, Cuttack, Kendrapara, Jagatsinghpur, Puri, Jajpur, Bhadrak, Balasore, Dhenkanal, Nayagarh, Ganjam, Rayagada, Gajapati, Koraput, Malkangiri, Nabrangpur, Kandhamal and Kalahandi in the state of Odisha.
21	Jaipur	Districts of Jaipur, Ajmer, and Tonk in the state of Rajasthan.
22	Ahmedabad South	Area covering the City Taluka and the Daskroi Taluka in the District of Ahmedabad excluding (1) The area to the North of the Road starting from

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		Riverfront near Times of India Office till S.G. highway via Swastik Char Rasta, Vijay Char Rasta, Memnagar Cross Road and Drive-in Road. (2) Area to the west of S.G. highway starting from Thaltej Cross Roads towards Sanand Crossroads till the limits of city taluka. (3) The portions and villages of both the talukas included in the jurisdiction of Ahmedabad North Commissionerate in the state of Gujarat.
23	Vadodara I	Vadodara District (excluding Savli & Desar Taluka), Anand, Kheda and Mahisagar Districts in the state of Gujarat.
24	Nagpur I	1. Following Areas of Nagpur District: **(a).** Area covered by Municipal limits of Nagpur city lying south of interconnected Sections of National Highway/State Highway/Internal Roads as under: **(i).** Section of National Highway 6 from Wadi end till Variety Square, **(ii).** Section of National Highway 7 connecting Variety Square and Panchsheel Square, **(iii).** Sections of Internal Roads connecting Panchsheel Square and Ashok Square via Dhantoli Police station and Baidyanath Square, **(iv).** Section of State Highway 9 from Ashok Square towards Umrer. **(b).** Parts of Nagpur (Rural) Tehsil adjoining Tehsils of Hingna, Nagpur (Urban), Kamptee, Umrer and Kuhi of Nagpur District, **(c).** Tehsils of Hingna, Umrer, Bhiwapur and Kuhi of Nagpur District. **2.** District of Wardha (Excluding Tehsils of Ashti, Arvi and Karanja), and **3.** Districts of Bhandara, Gondia, Chandrapur and Gadchiroli in the state of Maharashtra.

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25	Mumbai South	The areas falling under following pin codes: 400001, 400002, 400004 to 400007, 400020, 400021, 400023, 400032, 400035, 400036, 400038 and 400039 in the state of Maharashtra.
26	Mumbai East	The areas falling under following pin codes: 400019, 400022, 400024, 400029, 400031, 400037, 400041, 400051, 400059, 400060, 400063, 400065, 400069, 400070, 400072, 400077, 400084, 400086, 400089, 400093, 400096, 400097, 400098 and 400099 in the state of Maharashtra.
27	Pune –I	(i) Area of Junnar, Ambegaon, Khed, Shirur, Maval and Mulshi Talukas of Pune District; and (ii) Part of Haveli Taluka of Pune district comprising of PIN Code Numbers 411001,411006,411012,411013,411014,411015,411017,411018,411019, 411026,411027,411031,411032,411033,411034,411035,411036,411039, 411044,411047,411057,411061,411062,412101,412109,412110,412201, 412202,412216,412207 and 412307; and (iii) Area of PIN code 412202 falling in Haveli and Daund Talukas of Pune District in the state of Maharashtra.
28	Bhopal	Districts of Bhopal, Vidisha, Raisen, Hoshangabad, Harda, Sehore, Betul, Sagar, Rajgarh, Gwalior, Guna, Bhind, Morena, Sheopur, Shivpuri, Ashoknagar, Datia in the state of Madhya Pradesh.
29	Raipur	State of Chhattisgarh
30	Shillong	States of Meghalaya, Manipur, Nagaland, Tripura and Mizoram.

Table VI
Territorial jurisdiction of the Commissioner of Central Taxes/Central Excise/ Service Tax

Sl. No.	Commissioner of Central Taxes/Central Excise/ Service Tax	Jurisdiction
1	Jammu	State of Jammu and Kashmir.
2	Shimla	State of Himachal Pradesh.

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3	Jalandhar	Districts of Amritsar, Tarn Taran, Gurdaspur, Jalandhar, Kapurthala, Pathankot, Shaheed Bhagat Singh Nagar and Hoshiarpur in the state of Punjab.
4	Delhi East	Revenue Districts namely North East Delhi, Shahdara, East Delhi & South East Delhi in the Union Territory of Delhi.
5	Delhi West	Revenue Districts namely West Delhi & North West Delhi in the Union Territory of Delhi.
6	Panchkula	Revenue Districts namely Panchkula, Panipat, Yamuna Nagar, Ambala, Karnal, Kaithal & Kurukshetra in the state of Haryana.
7	Faridabad	Districts namely Faridabad, Palwal, Mewat, Rewari & Mahendergarh in the state of Haryana.
8	Rohtak	Districts namely Rohtak, Jhajjar, Bhiwani, Charkhi Dadri, Jind, Hisar, Sirsa, Fatehabad and Sonepat in the state of Haryana.
9	Allahabad	Districts of Allahabad, Sant Ravidas Nagar, Jaunpur, Sultanpur, Amethi (Gauriganj), Pratapgarh, Kaushambi, Chitrakoot, Banda, Fatehpur, Basti, Ambedkar Nagar, Faizabad and Raebareli in the state of Uttar Pradesh.
10	Kanpur	Districts of Kanpur Nagar, Kanpur Dehat, Lalitpur, Jhansi, Mahoba, Hamirpur, Jalaun, Kannauj, Mainpuri and Farrukhabad in the state of Uttar Pradesh.
11	Agra	Districts of Agra, Firozabad, Mahamaya Nagar, Mathura, Aligarh, Auraiya, Etawah, Kasi Ram Nagar and Etah in the state of Uttar Pradesh
12	Varanasi	Districts of Sonebhadra, Mirzapur, Varanasi, Chandauli, Ghazipur, Ballia, Mau, Azamgarh, Deoria, Kushinagar, Gorakhpur, Maharajganj, SantKabir Nagar and Siddharth Nagar in the state of Uttar Pradesh.
13	Gautam Buddha Nagar	District of Gautam Buddh Nagar (excluding the areas falling under the jurisdiction of New Okhla Industrial Development Authority (NOIDA) in the District of Gautam Buddh Nagar) and Districts of Bulandshahar, Bareilly, Badaun, Sambhal and Pilibhit in the state of Uttar Pradesh.
14	Ghaziabad	District of Ghaziabad in the state of Uttar Pradesh.
15	Dehradun	State of Uttarakhand.

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16	Guntur	Districts of Guntur, Krishna, West Godavari, Potti Sriramulu Nellore and Prakasam in the state of Andhra Pradesh.
17	Tirupati	Districts of Chittoor, Anantapur, Dr. Y. S. Rajasekharreddy Cuddapah (Kadapa) and Kurnool in the state of Andhra Pradesh.
18	Secunderabad	Districts of Jangaon, Jayashankar, Mahboobabad, Warangal (Rural), Warangal (Urban) & Yadadri and Ward Nos. 1 to 10, 81 to 88, 90 & 142 to 150 of Greater Hyderabad Municipal Corporation (falling in Hyderabad, Rangareddy & Medchal Districts) along with Uppal, Kapra, Medipally and Ghatkesar Mandals of Medchal District in the state of Telangana.
19	Medchal	Districts of Adilabad, Jagtial, Kamareddy, Karimnagar, Komaran Bheem (Asifabad), Mancherial, Medak, Nirmal, Nizamabad, Peddapalli, Rajanna, (Sircilla), Sangareddy, Siddipet, Vikarabad & Secunderabad Cantonment Board Area and Medchal (Malkajgiri) District (Ward Nos. 114 to 141 of Greater Hyderabad Municipal Corporation but excluding Uppal, Kapra, Medipally & Ghatkesar Mandals) in the state of Telangana.
20	Rangareddy	Districts of Bhadradri, Jogulamba (Gadwal), Khammam, Mahaboobnagar, Nagarkurnool, Nalgonda, Suryapet & Wanaparthy and Rangareddy District (Ward Nos. 11 to 23, 25 & 104 to 110 of Greater Hyderabad Municipal Corporation but excluding Rajendranagar Mandal) in the state of Telangana.
21	Bengaluru South	The areas falling under the following postal pin codes in the jurisdiction of part of Bengaluru Urban District in the state of Karnataka: 560002, 560004, 560011, 560027, 560029, 560030, 560034, 560041, 560068, 560069, 560076, 560078, 560081, 560083, 560095, 560099, 560100, 560102, 560105, 560108, 560111, 560112, 560114, 560210, 561229, 562106, 562107, 562158. Any other pin codes falling within the jurisdiction of Bengaluru Urban Districts which are not mentioned specifically in the jurisdiction of any of the Commissionerates.
22	Bengaluru North	The areas falling under the following postal pin codes in the jurisdiction of part of Bengaluru Urban District, part of Bengaluru Rural District, Chikkaballapura District in the state of Karnataka: 560001, 560003, 560006, 560009, 560012, 560014, 560020, 560021,

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		560024, 560032, 560045, 560046, 560051, 560052, 560054, 560055, 560063, 560064, 560065, 560077, 560080, 560092, 560094, 560097, 560106, 560300, 561203, 561204, 561205, 561206, 561207, 561208, 561209, 561210, 561211, 561212, 561213, 561228, 562101, 562102, 562103, 562104, 562105, 562110, 562135, 562149, 562157, 562163, 562164, 563123, 563124, 563125, 563146 and 563159 Any other pin codes falling within the jurisdiction of Bengaluru Rural District and Chikkaballpura District which are not mentioned specifically in the jurisdiction of any of the Commissionerates.
23	Bengaluru North West	The areas falling under the following postal pin codes in the jurisdiction of part of Bengaluru Urban District, part of Bengaluru Rural District, Tumkur District, Chitradurga District, Davangere District and Haveri District in the state of Karnataka: 560013, 560015, 560022, 560031, 560057,560058, 560073, 560088, 560089, 560090, 560091, 560107, 561202, 562111, 562123, 562132, 562162, 572101, 572102, 572103, 572104, 572105, 572106, 572107, 572111, 572112, 572113, 572114, 572115, 572116, 572117, 572118, 572119, 572120, 572121, 572122, 572123, 572124, 572125, 572126, 572127, 572128, 572129, 572130, 572132, 572133, 572134, 572135, 572136, 572137, 572138, 572139, 572140, 572141, 572142, 572143, 572144, 572145, 572168, 572175, 572201,572202, 572211, 572212, 572213, 572214, 572215, 572216, 572217, 572218, 572219, 572220, 572221, 572222, 572223, 572224, 572225, 572226, 572227, 572228, 573114, 577001, 577002, 577003, 577004, 577005, 577006, 577213, 577215, 577217, 577218, 577219, 577221, 577223, 577224, 577230, 577231, 577501, 577502, 577511, 577512, 577513, 577514, 577515, 577516, 577517, 577518, 577519, 577520, 577521, 577522, 577523, 577524, 577525, 577526, 577527, 577528, 577529, 577530, 577531, 577532, 577533, 577534, 577535, 577536, 577537, 577538, 577539, 577540, 577541, 577542, 577543, 577544, 577545, 577546, 577551, 577552, 577553, 577554, 577555, 577556, 577557, 577558, 577566, 577589, 577596, 577597, 577598, 577599, 577601, 577602, 581101, 581102, 581104, 581106, 581108, 581109, 581110, 581111, 581112, 581115, 581116, 581118, 581119, 581120, 581123, 581126, 581128, 581145, 581148, 581193, 581197, 581198, 581202,581203, 581205, 581208, 581210, 581211, 581212 and 581213, 583125, 583127, 583131, 583137, 583213.

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		Any other pin codes falling within the jurisdiction of Tumkur District, Chitradurga District, Davangere District and Haveri District which are not mentioned specifically in the jurisdiction of any of the Commissionerates
24	Mangalore	Areas in the Revenue District of Dakshina Kannada, Udupi, Uttara Kannada in the state of Karanataka covered under the postal pin code including: 574101, 574102, 574103, 574104, 574105, 574106, 574107, 574108, 574109, 574110, 574111, 574112, 574113, 574114, 574115, 574116, 574117, 574118, 574119, 574122, 574129, 574141, 574142, 574143, 574144, 574145, 574146, 574148, 574150, 574153, 574154, 574197, 574198, 574199, 574201, 574203, 574210, 574211, 574212, 574213, 574214, 574216, 574217, 574218, 574219, 574220, 574221, 574222, 574223, 574224, 574225, 574226, 574227, 574228, 574229, 574230, 574231, 574232, 574233, 574234, 574235, 574236, 574237, 574238, 574239, 574240, 574241, 574242, 574243, 574248, 574253, 574259, 574260, 574265, 574267, 574274, 574279, 574285, 574313, 574314, 574323, 574324, 574325, 574326, 574327, 574328, 574509, 575001, 575002, 575003, 575004, 575006, 575007, 575008, 575010, 575013, 575015, 575016, 575017, 575018, 575019, 575020, 575022, 575023, 575025, 575028, 575029, 575030, 576101, 576102, 576103, 576104, 576105, 576106, 576107, 576108, 576111, 576112, 576113, 576114, 576115, 576117, 576120, 576121, 576122, 576124, 576201, 576210, 576211, 576212, 576213, 576214, 576215, 576216, 576217, 576218, 576219, 576220, 576221, 576222, 576223, 576224, 576225, 576226, 576227, 576228, 576229, 576230, 576231, 576232, 576233, 576234, 576235, 576247, 576257, 576282, 581121, 581129, 581186, 581187, 581301, 581302, 581303, 581304, 581305, 581306, 581307, 581308, 581314, 581315, 581316, 581317, 581318, 581319, 581320, 581321, 581322, 581323, 581324, 581325, 581326, 581327, 581328, 581329, 581330, 581331, 581332, 581333, 581334, 581335, 581336, 581337, 581338, 581339, 581340, 581341, 581342, 581343, 581344, 581345, 581346, 581347, 581348, 581349, 581350, 581351, 581352, 581353, 581354, 581355, 581356, 581357, 581358, 581359, 581360, 581361, 581362, 581363, 581365, 581384, 581396, 581400, 581401, 581402, 581403, 581411, 581412, 581421, 581423, 581440, 581450, 581453.

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25	Belgavi	District of Bidar, Gulbarga, Bijapur, Raichur, Bagalkot, Belgaum, Dharwar, Gadag, Bellary, Koppal, and Yadgir in the state of Karnataka covered under the postal pin code including: 580001, 580002, 580003, 580004, 580005, 580006, 580007, 580008, 580009, 580011, 580020, 580021, 580023, 580024, 580025, 580026, 580028, 580029, 580030, 580031, 580032, 580112, 580114, 580118, 581103, 581105, 581107, 581113, 581117, 581195, 581196, 581201, 581204, 581206, 581207, 581209, 582101, 582102, 582103, 582111, 582112, 582113, 582114, 582115, 582116, 582117, 582118, 582119, 582120, 582201, 582202, 582203, 582204, 582205, 582206, 582207, 582208, 582209, 582210, 582211, 583101, 583102, 583103, 583104, 583111, 583112, 583113, 583114, 583115, 583116, 583117, 583118, 583119, 583120, 583121, 583122, 583123, 583124, 583126, 583128, 583129, 583130, 583132, 583134, 583135, 583136, 583152, 583201, 583203, 583211, 583212, 583214, 583215, 583216, 583217, 583218, 583219, 583220, 583221, 583222, 583223, 583224, 583225, 583226, 583227, 583228, 583229, 583230, 583231, 583232, 583233, 583234, 583235, 583236, 583237, 583238, 583239, 583268, 583275, 583276, 583277, 583278, 583279, 583280, 583281, 583282, 583283, 584101, 584102, 584103, 584111, 584113, 584115, 584116, 584118, 584120, 584122, 584123, 584124, 584125, 584126, 584127, 584128, 584129, 584132, 584133, 584134, 584135, 584136, 584138, 584139, 584140, 584143, 584167, 584170, 584202, 584203, 585101, 585102, 585103, 585104, 585105, 585106, 585201, 585202, 585210, 585211, 585212, 585213, 585214, 585215, 585216, 585217, 585218, 585219, 585220, 585221, 585222, 585223, 585224, 585225, 585226, 585227, 585228, 585229, 585236, 585237, 585265, 585287, 585290, 585291, 585292, 585301, 585302, 585303, 585304, 585305, 585306, 585307, 585308, 585309, 585310, 585311, 585312, 585313, 585314, 585315, 585316, 585317, 585318, 585319, 585320, 585321, 585322, 585323, 585324, 585325, 585326, 585327, 585328, 585329, 585330, 585331, 585353, 585355, 585401, 585402, 585403, 585411, 585412, 585413, 585414, 585415, 585416, 585417, 585418, 585419, 585421, 585436, 585437, 585443, 586101, 586102, 586103, 586104, 586108, 586109, 586111, 586112, 586113, 586114, 586115, 586116, 586117, 586118, 586119, 586120, 586121, 586122, 586123, 586124, 586125, 586127, 586128, 586129, 586130, 586201, 586202, 586203, 586204, 586205, 586206, 586207, 586208, 586209, 586210, 586211, 586212, 586213, 586214, 586215, 586216, 586217, 587101, 587102, 587103, 587111, 587112,

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		587113, 587114, 587115, 587116, 587117, 587118, 587119, 587120, 587121, 587122, 587124, 587125, 587154, 587155, 587201, 587202, 587203, 587204, 587205, 587206, 587207, 587301, 587311, 587312, 587313, 587314, 587315, 587316, 587330, 590001, 590003, 590005, 590006, 590008, 590009, 590010, 590011, 590014, 590015, 590016, 590018, 590019, 591101, 591102, 591103, 591104, 591106, 591107, 591108, 591109, 591110, 591111, 591112, 591113, 591114, 591115, 591116, 591117, 591118, 591119, 591120, 591121, 591122, 591123, 591124, 591125, 591126, 591127, 591128, 591129, 591130, 591131, 591136, 591143, 591147, 591153, 591156, 591173, 591201, 591211, 591212, 591213, 591214, 591215, 591216, 591217, 591218, 591219, 591220, 591221, 591222, 591223, 591224, 591225, 591226, 591227, 591228, 591229, 591230, 591231, 591232, 591233, 591234, 591235, 591236, 591237, 591238, 591239, 591240, 591241, 591242, 591243, 591244 , 591245, 591246, 591247, 591248, 591254, 591263, 591265, 591287, 591301, 591302, 591303, 591304, 591305, 591306, 591307, 591308, 591309, 591310, 591311, 591312, 591313, 591314, 591315, 591316, 591317, 591340 and 591344.
26	Thiruvananthapuram	Districts of Thiruvananthapuram, Kollam, Pathanamthitta, Alappuzha and Kottayam in the state of Kerala.
27	Kozhikode	Districts of Palakkad, Malappuram, Kozhikode, Wayanad, Kannur and Kasaragod in the state of Kerala.
28	Puducherry	Union Territory of Puducherry including Karaikal, Mahe and Yanam.
29	Chennai South	Areas comprising of Chennai Corporation Zones Nos. X to XV (From Ward No. 127 to 200 in existence as on 01-04-2017) and St. Thomas Mount Cantonment Board in the state of Tamil Nadu.
30	Chennai Outer	Districts of Villupuram, Thiruvannamalai, Vellore, Thiruvallur, Kanchipuram and areas covered under Pallavaram Cantonment Board excluding Chennai Corporation Zone Nos. I to XV (from Ward No. 1 to 200 in existence as on 01.04.2017) and St. Thomas Mount Cantonment Board in the state of Tamil Nadu.
31	Tiruchirapalli	Districts of Tiruchirapalli, Perambalur, Ariyalur, Karur, Pudukottai, Thanjavur, Thiruvarur, Nagapattinam, Cuddalore, and D. Gudalur village of Palayam Firka of Vedasandur Taluk of Dindigul District in the state of Tamil Nadu.

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32	Madurai	Districts of Madurai, Ramanathapuram, Sivagangai, Virudhunagar, Tuticorin, Tirunelveli, Kanyakumari, Theni, Dindigul (except D. Gudalur Village of Palayam Firka of Vedasandur Taluk) in the state of Tamil Nadu.
33	Salem	Districts of Salem, Namakkal, Erode, Dharmapuri, Krishnagiri and Dharampuram, Kangeyam Taluk and Uthukkuli Firka and Kunnathur Firka of Avinashi Taluk in the district of Tirupur in the state of Tamil Nadu.
34	Patna II	Districts of Vaishali, Saran, Gopalganj, Muzaffarpur, West Champaran, East Champaran, Sitamarhi, Sheohar, Madhubani, Darbhanga, Supaul, Begusarai, Saharsa, Madhepura, Khagaria, Purnia, Araria, Katihar, Kishanganj, Samastipur, Siwan in the state of Bihar.
35	Jamshedpur	Districts of East Singbhum , West Singbhum & Saraikela – Kharsawan in the state of Jharkhand **.**
36	Kolkata South	Ward No. 63 to 144 of Kolkata Municipal Corporation and the entire Districts of South 24 Paraganas in the state of West Bengal
37	Howrah	Districts of Hooghly and Howrah except Blocks Amta-I, Amta II, Bagnan-I, Jagatballavpur, Panchala, Udaynarayanpur, Domjur and Uluberia II in the district of Howrah in the state of West Bengal.
38	Haldia	Union Territory of Andaman and Nicobar Islands, Districts of Purba Medinipur, Paschim Medinipur, Jhargram and Block Amta-I, Amta-II, Bagnan I, Jagatballavpur, Panchala, Udaynarayanpur, Domjur and Uluberia II of Howrah District in the state of West Bengal.
39	Siliguri	State of Sikkim & Districts of Darjeeling, Kalimpong, Jalpaiguri, Coochbehar, Alipurduar, Uttar Dinajpur, Dakshin Dinajpur and Malda in the state of West Bengal.
40	Bolpur	Districts of Murshidabad, Birbhum, Purulia, Purba Bardhman, Paschim Bardhman and Bankura district in the state of West Bengal
41	Rourkela	Districts of Anugul, Sundergarh, Sambalpur, Deogarh, Jharsuguda, Subarnapur (Sonepur), Boudh, Bargarh, Bolangir, Keonjhar, Mayurbhanj & Nuapada in the state of Odisha.
42	Jodhpur	Districts of Jodhpur, Nagaur, Pali, Sirohi, Jalore, Barmer, Jaisalmer, Bikaner, Churu, Ganganagar and Hanumangarh in the state of Rajasthan.

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43	Alwar	Districts of Alwar, Bharatpur, Dholpur, Dausa, Karauli, Sawai Madhopur, Sikar and Jhunjhunu in the state of Rajasthan.
44	Udaipur	Districts of Udaipur, Rajasamand, Bhilwara, Chittorgarh, Pratapgarh, Dungarpur, Banswara, Bundi, Baran, Kota and Jhalawar in the state of Rajasthan.
45	Ahmedabad North	Entire area on the eastern side of Sabarmati river starting from Nehru Bridge towards northern side of Relief road extending up to Kalupur, on southern side to the east of railway tracks from Kalupur bridge to Sarangpur Bridge. From Sarangpur Bridge to the northern side of the road from Sarangpur Bridge to the corner of Patel Mills on Rakhial Road via Hathikhai. From Patel mills, there is an imaginary boundary lying on the outer boundary of Patel Mills and Raipur Mills (including both mills) and, then, the wall separating the Raipur Mills and Vivekanand mill, the imaginary boundary runs through the roads between Rakhial Society and Rakhial Village passing through the backside of Monogram Mills upto Naroda Highway. From there, it includes the area lying on the eastern side of Narol-Naroda Highway upto the intersection of of Narol- Naroda Highway and Odhav Road at Indian Oil Corporation, and Muthia, Ainasan, Pardhol, Vehlal, Juka, Naroda Lialsis, Navrangpur Village of Dascroi Taluk. The jurisdiction also includes the entire area of City Taluka west of Sabarmati River (Excluding the area falling South from the line running from Nehru Bridge to Navrangpur Police Station via Ashram Road, Swastik Char Rasta, Commerce Six Road towards Drive-in Road upto Thaltej Cross Road on S.G. Highway, from Thaltej Cross Road upto the Sanand Cross Road Road on S G highway on west side, on south side Ahmedabad City Taluka limit and on east side Sabarmati river from Nehru bridge upto Ahmedabad City Taluka limit towards South) and all villages of Dascroi Taluka, on the western side of Sabarmati River. The jurisdiction also includes Sanand, Dholka, Dholera, Bavla, Mandal, Dhanduka, Viramgam & Detroj-Rampura Taluka of Ahmedabad District in the state of Gujarat.
46	Gandhinagar	Districts of Gandhinagar, Sabarkantha, Aravalli, Mehsana, Banaskantha and Patan districts in the state of Gujarat.
47	Rajkot	Districts of Rajkot, Morbi, Jamnagar, and Devbhumi Dwarka in the state of Gujarat.

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48	Bhavnagar	Districts of Bhavnagar, Surendranagar, Amreli, Junagadh, Porbandar, Gir- Somnath and Botad in the state of Gujarat.
49	Kutch (Gandhidham)	District of Kutch in the state of Gujarat.
50	Vadodara II	Districts of Panchmahal, Dahod, Chhota Udepur, Bharuch, Narmada and Savli-Desar Taluka of Vadodara District in the state of Gujarat.
51	Surat	Districts of Surat, Navsari, Valsad, Dangs and Tapi in the state of Gujarat.
52	Daman	Union Territories of Daman & Diu and Dadra & Nagar Haveli.
53	Nagpur II	**1.** Following Areas of Nagpur District: **(a).** Municipal limits of Nagpur city excluding the areas covered by GST Taxpayer Services Commissionerate, Nagpur-I **(b).** Parts of Nagpur (Rural) Tehsil excluding the areas covered by GST Taxpayer Services Commissionerate, Nagpur-I. **(c).** All other Tehsils of Nagpur District excluding the Tehsils covered by GST Taxpayer Services Commissionerate, Nagpur-I. **2.** Tehsils of Ashti, Arvi and Karanja in Wardha District; and **3.** Districts of Amravati, Yavatmal, Akola, Washim and Buldhana in the state of Maharashtra.
54	Nashik	Districts of Nashik, Dhule, Nandurbar, Jalgaon and Ahmednagar in the state of Maharashtra.
55	Aurangabad	Districts of Aurangabad, Jalna, Hingoli, Parbhani, Nanded, Latur, Osmanabad and Beed in the state of Maharashtra.
56	Mumbai Central	The areas falling under following pin codes: 400003, 400008 to 400018, 400025 to 400028, 400030,400033 and 400034 in the state of Maharashtra.
57	Mumbai West	The areas falling under following pin codes:400040, 400047 to 400050, 400052 to 400058, 400061, 400062, 400064, 400090, 400095, 400102, 400104, 400105 in the state of Maharashtra.

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58	Bhiwandi	The areas falling under following pin codes: 400607, 400608, 400615, 401204, 421101, 421302, 421305, 421308, 421311 and 421312 in the state of Maharashtra.
59	Thane	The areas falling under following pin codes: 400066, 400067, 400068, 400091, 400092, 400101, 400103, 400601, 400602, 400604, 400605, 400606, 400609, 400610, 400613, 400616, 401101, 401104 to 401107 in the state of Maharashtra.
60	Thane Rural	The areas falling under following pin codes: 421001 to 421005, 421102, 421103,421201 to 421206, 421301, 421303, 421304, 421306, 421401 to 421403, 421501 to 421506, 421601 to 421605 in the state of Maharashtra.
61	Raigarh	The areas falling under following pin codes: 402101 to 402118, 402120, 402122, 402125, 402126, 402201 to 402210, 402301 to 402309, 402401 to 402406, 410101, 410102, 410201 to 410212, 410216 to 410222 and 415213 in the state of Maharashtra.
62	Belapur	The areas falling under following pin codes: 400614, 400701 to 400707, 400709 and 400710 in the state of Maharashtra.
63	Palghar	The areas falling under following pin codes : 401102, 401103, 401201 to 401203, 401205 to 401210, 401301 to 401306, 401401 to 401407, 401501 to 401506, 401601 to 401610, 401701 to 401703 in the state of Maharashtra.
64	Navi Mumbai	The areas falling under following pin codes 400042, 400043, 400046, 400071, 400073 to 400076, 400078 to 400083, 400085, 400087, 400088, 400094, 4000603, 400611, 400612,400708 in the state of Maharashtra.
65	Pune II	(i) Area of Velhe, Bhor, Purandhar, Baramati, Indapur Talukas of Pune District; and (ii) Part of Haveli Taluka of Pune District comprising of PIN code numbers 411002, 411003, 411004, 411005, 411007, 411008, 411009, 411011, 411016, 411020, 411021, 411022, 411023, 411024, 411025, 411028, 411030, 411037 ,411038, 411040, 411041, 411042, 411043, 411045, 411046, 411048, 411051, 411052, 411058, 411060, 412205 and 412308; and (iii) Daund Taluka of Pune district except the area falling in PIN Code number 412202; and (iv) District of Solapur in the state of Maharashtra.

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66	Kolhapur	Districts of Satara, Sangli, Kolhapur, Ratnagiri and Sindhudurg in the state of Maharashtra.
67	Goa	state of Goa.
68	Indore	Districts of Indore and Dewas in the state of Madhya Pradesh
69	Jabalpur	Districts of Jabalpur, Narsinghpur, Mandla, Dindori, Katni, Umaria, Shahdol, Anuppur, Chhindwara, Seoni, Balaghat, Satna, Panna, Rewa, Sidhi, Singroli, Damoh,Chhatarpur & Tikamgarh in the state of Madhya Pradesh.
70	Ujjain	Districts of Dhar, Khargone, Badwani, Khandwa, Burhanpur, Ratlam, Mandsaur, Neemuch, Jhabua, Alirajpur, Ujjain, Agar Malwa, Shajapur in the state of Madhya Pradesh.
71	Guwahati	Districts of Kamrup (Metro), Kamrup (Rural), Baksa, Kokrajhar, Bongaigon, Chirang, Barapeta, Dhubri, South Salmara-Mankachar, Nalbari, Goalpara, Morigaon, Nagoan, Hojai, East KarbiAnglong, West Karbi Anglong, Dima Hasao, Cachar, Hailakandi and Karimganj in the state of Assam.
72	Dibrugarh	State of Arunachal Pradesh and Districts of Tinsukia, Dibrugarh, Charaideo, Sivasagar, Jorhat, Golaghat, Majuli, Darrang, Udalguri, Sonitpur, Biswanath, Lakhimpur, Dhemaji in the state of Assam.

Table VII

Jurisdiction of Commissioner of Central Taxes/Central Excise/ Service Tax (Audit) in terms of Principal Commissioner or Commissioner of Central Taxes/Central Excise/ Service Tax

S. No.	Commissioner of Central Taxes/Central Excise/ Service Tax (Audit)	Jurisdiction
(1)	(2)	(3)
1	Jammu Audit	(i) Jammu
2	Chandigarh Audit	(i) Chandigarh (ii) Shimla
3	Ludhiana Audit	(i) Ludhiana (ii) Jalandhar.
4	Delhi-I Audit	(i) Delhi North (II) Delhi East
5	Delhi-II Audit	(i) Delhi West (ii) Delhi South

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6	Panchkula Audit	(i) Panchkula (ii) Rohtak
7	Gurugram Audit	(i) Faridabad (ii) Gurugram
8	Lucknow Audit	(i) Lucknow (ii) Agra
9	Kanpur Audit	(i) Kanpur (ii) Allahabad (iii) Varanasi
10	Meerut Audit	(i) Meerut (ii) Ghaziabad
11	Noida Audit	(i) Noida (ii) Gautam Buddh Nagar
12	Dehradun Audit	(i) Dehradun
13	Guntur Audit	(i) Visakhapatnam (ii) Guntur (iii) Tirupati
14	Hyderabad-I Audit	(i) Hyderabad (ii) Rangareddy
15	Hyderabad-II Audit	(i) Medchal (ii) Secunderabad
16	Bengaluru-I Audit	(i) Bengaluru East (ii) Bengaluru South
17	Bengaluru-II Audit	(i) Bengaluru North (ii) Bengaluru North West
18	Mysuru Audit	(i) Mysuru (ii) Bengaluru West
19	Belgavi Audit	(i) Mangalore (ii) Belgavi
20	Kochi Audit	(i) Thiruvananthapuram (ii) Kochi (ii) Kozhikode
21	Chennai-I Audit	(i) Chennai North (ii) Puducherry
22	Chennai-II Audit	(i) Chennai South (ii) Chennai Outer
23	Coimbatore Audit	(i) Coimbatore (ii) Salem (iii) Trichy (iv)Madurai
24	Patna Audit	(i) Patna-I (ii) Patna-II
25	Ranchi Audit	(i) Jamshedpur (ii) Ranchi
26	Kolkata-I Audit	(i) Kolkata North (ii) Kolkata South
27	Kolkata-II Audit	(i) Howrah (ii) Haldia.
28	Durgapur Audit	(i) Bolpur (ii) Siliguri
29	Bhubaneswar Audit	(i) Bhubaneswar (ii) Rourkela
30	Jaipur Audit	(i) Alwar (ii) Jaipur
31	Jodhpur Audit	(i) Jodhpur (ii) Udaipur
32	Ahmedabad Audit	(i) Ahmedabad South (ii) Ahmedabad North (iii) Gandhinagar

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33	Rajkot Audit	(i) Rajkot (ii) Bhavnagar (iii) Kutch (Gandhidham)
34	Vadodara Audit	(i) Vadodara-I (ii) Vadodara-II
35	Surat Audit	(i) Surat (ii) Daman
36	Nagpur Audit	(i) Nagpur-I (ii) Nagpur-II
37	Nashik Audit	(i) Aurangabad (ii) Nashik
38	Mumbai-I Audit	(i) Mumbai South
39	Mumbai-II Audit	(i) Mumbai East (ii) Mumbai Central
40	Mumbai-III Audit	(i) Mumbai West (ii) Palghar
41	Thane Audit	(i) Thane (ii) Thane Rural (iii) Bhiwandi
42	Raigarh Audit	(i) Navi Mumbai (ii) Belapur (iii) Raigarh
43	Pune-I Audit	(i) Pune-I (ii) Kolhapur
44	Pune-II Audit	(i) Pune-II (ii) Goa
45	Indore Audit	(i) Indore (ii) Ujjain
46	Bhopal Audit	(i) Bhopal (ii) Jabalpur
47	Raipur Audit	(i) Raipur
48	Guwahati Audit	(i) Guwahati (ii) Dibrugarh
49	Shillong Audit	(i) Shillong

Table VIII

Jurisdiction of Commissioner of Central Taxes/Central Excise/ Service Tax (Appeals) in terms of Principal Commissioner or Commissioner of Central Taxes/Central Excise/ Service Tax

S. No.	Commissioner of Central Taxes/Central Excise/ Service Tax Appeals	Jurisdiction
(1)	(2)	(3)
1	Jammu Appeals	(i) Jammu
2	Chandigarh Appeals	(i) Chandigarh (ii) Shimla
3	Ludhiana Appeals	(i) Ludhiana (ii) Jalandhar.
4	Delhi-I Appeals	(i) Delhi North (II) Delhi East

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5	Delhi-II Appeals	(i) Delhi West (ii) Delhi South
6	Panchkula Appeals	(i) Panchkula (ii) Rohtak
7	Gurugram Appeals	(i) Faridabad (ii) Gurugram
8	Lucknow Appeals	(i) Lucknow (ii) Agra
9	Allahabad Appeals	(i) Kanpur (ii) Allahabad (iii) Varanasi
10	Meerut Appeals	(i) Meerut (ii) Ghaziabad
11	Noida Appeals	(i) Noida (ii) Gautam Buddh Nagar
12	Dehradun Appeals	(i) Dehradun
13	Guntur Appeals	(i) Visakhapatnam (ii) Guntur (iii) Tirupati
14	Hyderabad-I Appeals	(i) Hyderabad (ii) Rangareddy
15	Hyderabad-II Appeals	(i) Medchal (ii) Secunderabad
16	Bengaluru-I Appeals	(i) Bengaluru East (ii) Bengaluru South
17	Bengaluru-II Appeals	(i) Bengaluru North (ii) Bengaluru North West
18	Mysuru Appeals	(i) Mysuru (ii) Bengaluru West
19	Belgavi Appeals	(i) Mangalore (ii) Belgavi
20	Kochi Appeals	(i) Thiruvananthapuram (ii) Kochi (ii) Kozhikode
21	Chennai-I Appeals	(i) Chennai North (ii) Puducherry
22	Chennai-II Appeals	(i) Chennai South (ii) Chennai Outer
23	Coimbatore Appeals	(i) Coimbatore (ii) Salem (iii) Trichy (iv)Madurai
24	Patna Appeals	(i) Patna-I (ii) Patna-II
25	Ranchi Appeals	(i) Jamshedpur (ii) Ranchi
26	Kolkata-I Appeals	(i) Kolkata North (ii) Kolkata South
27	Kolkata-II Appeals	(i) Howrah (ii) Haldia.
28	Siliguri Appeals	(i) Bolpur (ii) Siliguri
29	Bhubaneswar Appeals	(i) Bhubaneswar (ii) Rourkela
30	Jaipur Appeals	(i) Alwar (ii) Jaipur
31	Jodhpur Appeals	(i) Jodhpur (ii) Udaipur

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32	Ahmedabad Appeals	(i) Ahmedabad South (ii) Ahmedabad North (iii) Gandhinagar
33	Rajkot Appeals	(i) Rajkot (ii) Bhavnagar (iii) Kutch (Gandhidham)
34	Vadodara Appeals	(i) Vadodara-I (ii) Vadodara-II
35	Surat Appeals	(i) Surat (ii) Daman
36	Nagpur Appeals	(i) Nagpur-I (ii) Nagpur-II
37	Nashik Appeals	(i) Aurangabad (ii) Nashik
38	Mumbai-I Appeals	(i) Mumbai South
39	Mumbai-II Appeals	(i) Mumbai East (ii) Mumbai Central
40	Mumbai-III Appeals	(i) Mumbai West (ii) Palghar
41	Thane Appeals	(i) Thane (ii) Thane Rural (iii) Bhiwandi
42	Raigarh Appeals	(i) Navi Mumbai (ii) Belapur (iii) Raigarh
43	Pune-I Appeals	(i) Pune-I (ii) Kolhapur
44	Pune-II Appeals	(i) Pune-II
45	Goa Appeals	(i) Goa
46	Indore Appeals	(i) Indore (ii) Ujjain
47	Bhopal Appeals	(i) Bhopal (ii) Jabalpur
48	Raipur Appeals	(i) Raipur
49	Guwahati Appeals	(i) Guwahati (ii) Dibrugarh
50	Shillong Appeals	(i) Shillong

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